

(34)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Ramanamy Meyyappan H. Madhuni Sothiraman	Counsel for Petitioner	Mr. Ramy
2.	SHARON ELIZABETH V.S for S. RAMASUBRAMANIAM + ASSOCIATES	Counsel for R <sub>1</sub> , R <sub>2</sub> R <sub>4</sub> - R <sub>7</sub>	Sharon

**ORDER**

Counsels for both the parties are present and has prayed for adjournment. At request, matter is adjourned. Put up on 29.10.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk